

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 22.04.2020 (WEDNESDAY)**

**COURT OF CHAIRPERSON**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)**

**For Admission (Fresh Cases – Urgent Mentioning)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 474 of 2020	Sanjeev Kumar Vs. Aithent Technologies Pvt. Ltd. & Anr.	Charu Sachdev	
<b>2.</b>	Comp. App. (AT) (Ins) No. 475 of 2020	NBCC (India) Ltd. Vs. ICICI Bank Ltd. Ors.	Prateek Kumar	

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**By order of the Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**